

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/00820/2018
(in O.A. No.200/00014/2017)

Jabalpur, this Wednesday, the 14th day of November, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Madhu S/o Shri Lallu (Track man) Aged about 53 years R/o II/26-
B Rly Colony Mal Godam, Pandhuna, District Chhindwara M.P.
PIN 480001
-Applicant

(By Advocate –**None**)

V e r s u s

1. General Manager Central Railway Chatrapati Shivaji Terminal Mumbai (MH) PIN 400001
2. Divisional Railway Manager (P)
Nagpur Central Railway Station Nagpur PIN 440001
3. Senior Section Engineer (Single) Central Railways,
Amla, District Betul M.P. PIN 460553
4. Mayur Mohanlal Kardate, Working as Gangs Man
of Assistant Divisional Engineer Aamla
Betul (M.P.) PIN 460553
5. Ashok Namdeo Chadokar, Working as Gangs man of
Assistant Divisional Engineer Aamla Betul (M.P.) PIN 460553
6. Vishnu Hemraj Pawar Working as Gangs Man of
Assistant Divisional Engineer Aamla Betul (M.P.) PIN 460553
7. Ranjeet Deman Barode Working as Gangs Man of
Assistant Divisional Engineer Aamla
Betul (M.P.) PIN 460553

- **Respondents**

(By Advocate –**Shri Arun Soni**)

O R D E R (ORAL)**By Navin Tandon, AM:-**

None for the applicant.

2. On perusal of the order sheet we found that from the last two occasions i.e.30.08.2018 and 01.10.2018 no one had appeared on behalf of the applicant. Today again when the matter was taken up neither the applicant nor his counsel appeared. Thus, it seems that the applicant has lost interest in pursuing the matter. Therefore, we are left with no option but to dismiss this Miscellaneous Application for want of prosecution.

3. Accordingly, the Miscellaneous Application is dismissed for want of prosecution.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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